BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. No. 632 OF 2022

IN THE MATTER OF: -

V.K TYAGI **...APPLICANT**

VERSUS

STATE OF UTTARAKHAND & ORS. **...RESPONDENT**

INDEX

S. NO	PARTICULARS	PAGE NO.
1.	**AFFIDAVIT ON BEHALF OF CHIEF ENGINEER, IRRIGATION DEPARTMENT, STATE OF UTTAR PRADESH, IN COMPLIANCE WITH THE ORDER DATED 08-08-2024**	
2.	**ANNEXURE R1** True copy of vide letter no 1597, dated-20.07.2024	
3.	**ANNEXURE R2** True copy of vide letter letter no-1704, dated 21.09.2024	
4.	**ANNEXURE R3** True copy of vide letter No. 933, Dt. 30.09.2024	

DATE: 09.10.2024
PLACE: NEW DELHI

FILED THROUGH
BHANWAR PAL SINGH JADON
STANDING COUNSEL OF STATE OF U.P.
NATIONAL GREEN TRIBUNAL

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. No. 632 OF 2022

IN THE MATTER OF: -

V.K TYAGI ...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS. ...RESPONDENT

AFFIDAVIT ON BEHALF OF CHIEF ENGINEER, IRRIGATION DEPARTMENT, STATE OF UTTAR PRADESH, IN COMPLIANCE WITH THE ORDER DATED 08-08-2024

I Gyan Prakash Srivastava aged about 55 years, S/o Shri Naval Kishore Srivastava, Chief Engineer, state of Uttar Pradesh presently at Meerut, do hereby most solemnly state and affirm as under;

1. I am the Chief Engineer, State of Uttar Pradesh and fully conversant with the facts and circumstances of the present case. I affirm that this affidavit is being filed by the Deponent in compliance of order dated 08.08.2024 of this Hon'ble Tribunal. It is further stated that Chief Secretary, state of Uttar Pradesh has granted the requisite approval in the matter, and the same is being submitted in compliance with the directions of this Hon'ble Tribunal.

2. At the outset, with the utmost respect it is submitted that all the officers and authorities of the State of Uttar Pradesh have the highest respect and regard to the orders passed by the Hon'ble Tribunal and duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal in true letter and spirit.

3. That in the present Original Application 632/2022 V K Tyagi Vs State of Uttrakhand & Ors the State of UP through Chief Secretary has impleaded in the case as respondent no 7 by order of the Hon'ble NGT dated 05-07-2023.
4. It is submitted that the core issues involved in respect of State of Uttar Pradesh is to remove the encroachment and to determine/demarcate the flood plain of the river Solani falls in the territory of the State of Uttar Pradesh or the segment under the control of State of UP.

5. It is respectfully submitted that the river Solani is the Interstate River originates from district Sahahranpur in the State of UP and out falls in river Ganga in district Muzafarnagar U.P comprising of total length 133 km. The river Solani having its length of 21.00 km. in district Saharanpur of UP then it enters in Haridwar district of Uttrakhand State and majority of its length about 72.00 km falls in the State of Uttrakhand, thereafter it re-enters in the district Muzafarnagar in Uttar Pradesh and having its length about 40.00 Km in district Muzafarnagar U.P. Thus only 61 Km length of River Solani lies in UP out of 133 Km of total length.

That the operative part of the order dated 08.08.2024 of this Hon'ble Tribunal has been mentioned below:

<u>Order dated 08-08-2024</u>

'Para No 18- "In the circumstances, we permit both the State to complete work of determination/demarcation of Flood Plain Zone of River Solani with in the area, river flows in the both the States, by 30-09-2024 failing which chief secretaries of both the States i.e., State of Uttrakhand and State of Uttar Pradesh shall appear before Tribunal on the next date ".

6. It is important to submit that, the work of determination/ demarcation of Flood plain zone of river Solani in the State of Uttrakhand is being done by Jal Vigyan Khand, Irrigation research Institute Bahadrabad, Roorkee, Hence the department of UP also has engaged the same institute for the said purpose. To ascertain the flood plain zone, Survey work has been carried out by the Department of Irrigation, U.P and has given the cross sections of the river and other relevant data that is essential for the determination of the Flood plain zone to the Jal Vigyan

Khand, Irrigation Research Institute Bahadarabad Roorkee vide letter no 1597, dated-20.07.2024 and letter no-1704, dated 21.09.2024. As per the report of Irrigation Research Institute vide letter No. 933, Dt. 30.09.2024 discharge data of Solani River in Saharanpur segment has been, collected and in this stretch the determination/demarcation of flood plain zone is likely to be completed by 15.11.2024. As far as the River stretch of Solani in Muzaffarnagar, concern survey work is in progress and flood plain zoning is likely to be completed by 31.12.2024.

True copy of vide letter no 1597, dated-20.07.2024 is attached herein as **ANNEXURE R1.**

True copy of vide letter letter no-1704, dated 21.09.2024 is attached herein as **ANNEXURE R2.**

True copy of vide letter No. 933, Dt. 30.09.2024 is attached herein as **ANNEXURE R3**

7. It is expedient to mention that further efforts are being made to complete the determination/demarcation of flood plain zone of River Solani in the territory of Uttar Pradesh at the earliest, with the co-ordination of Jal Vigyan Khand, Irrigation Research Institute Bahadrabad Roorkee to expedite the progress.

VISHAL ... MEERUT ... Advocate ... COMMISSIONER

8. It is respectfully submitted that the Flood Plain Zone of River Solani in the territory of State of Uttar Pradesh in districts Saharanpur and Muzaffarnagar, which is under progress and will ensure the accuracy of flood Plain zone at 1:25 years and 1:100 years flood frequencies in compliance with the Hon'ble Tribunal's directives and likely to be completed by 31.12.2024.

9. That the Irrigation Department of the State of Uttar Pradesh is fully committed adhering to the directives of the Hon'ble Tribunal and ensuring compliance.

10. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

DPONENT

VERIFICATION:

Verified at MEERUT on this 09 day of October, 2024, that the contents of the above affidavit from paragraphs 1 to 10 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT

INDENTIFIED 09/10/2024

Rahul Bhatnagar
Advocate
UP Bar Council E. N. 3764/20
Ch. No. 16, Zila Bar Building, Meerut
Mob· 9219503050

Serial No. 1 Coupon No. 1488399
Certified that Shri Syan Prakash Shrivastava
Identified by Shri Rahul Bhatnagar
Made this affidavit before me on
at..............................a.m./p.m.

Oath Commissioner, Meerut
9/10/2024

ANNEXURE R1

कार्यालय अधिशासी अभियन्ता
(सिंचाई एवं जल संसाधन विभाग)
सिंचाई निर्माण खण्ड, सहारनपुर।

Email Address:- eesreied001@gmail.com, eeiedidupsa-up@nic.in
Phone No:- 0132-2661746

सेवा में,

अधिशासी अभियन्ता
जल विज्ञान खण्ड,
बहादराबाद।

पत्रांकः 1597 /सिंनिखस/ दिनांकः 20–07–2024

विषयः सोलानी नदी के बाढ़ मैदान परिक्षेत्रण के कार्य कराये जाने के सम्बन्ध में।

सन्दर्भः इस कार्यालय का पत्रांकः 896/सिंनिखस/दिनांक 07.05.2024

महोदय,

कृपया उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करें। जिसके क्रम में आपको अवगत कराया गया था कि मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0–संख्या 823/2022 श्री वी0के0 त्यागी बनाम उत्तराखण्ड सरकार व अन्य के सम्बन्ध में पारित मा0 अधिकरण के आदेश दिनांक 29.01.2024 के अनुपालनार्थ तैयार किये गए एक्शन प्लान के क्रियान्वयन हेतु फ्लड प्लेन जोन के निर्धारण हेतु जनपद सहारनपुर में लगभग 21.00 कि0मी0 लम्बाई में प्रवाहित हो रही सोलानी नदी के फ्लड प्लेन जोन का निर्धारण व बाढ़ आवृत्ति के बाढ़ फैलाव का मानचित्र पर अंकन किया जाना तथा रिपोर्ट आदि तैयार किया जाना सम्मिलित है।

उक्त कार्य के सम्पादन कराने हेतु खण्ड में उपलब्ध आवश्यक अभिलेख (L-Section, X-Section इत्यादि) इस आशय के साथ प्रेषित किये जा रहे है कि आप उक्त कार्य को ससमय सम्पादित करने का कष्ट करें।

संलग्नकः– उपरोक्तानुसार।

अधिशासी अभियन्ता
सिंचाई निर्माण खण्ड,
सहारनपुर।

पत्रांकः /सिंनिखस/तदिनांकः –2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :–

(1) अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, सहारनपुर।
(2) सहायक अभियन्ता–द्वितीय, सिंचाई निर्माण खण्ड, सहारनपुर।

अधिशासी अभियन्ता
सिंचाई निर्माण खण्ड,
सहारनपुर।

EE
ICD SRE

EE -
NDGL, RKE

CE (Ganga)
Meerut

SE
ISP-I

Raki
CEWD

ANNEXURE R2

कार्यालय अधिशासी अभियन्ता,
ड्रेनेज खण्ड प्रथम मेरठ

पत्रांक: 1704/डी0डी0एम0/632/2022 दिनांक: 21/09/ 2024

विषय: जनपद मुजफ्फरनगर में सोलानी नदी के Flood Plain Zone का परिक्षेत्रण निर्धारण के सम्बन्ध में।

संदर्भ : इस कार्यालय का पत्रांक 1531/डीडीएम/सोलानी, दिनांक 04–09–2024

अधिशासी अभियन्ता, जल विज्ञान खण्ड, बहादराबाद, रूड़की।

कृपया उपर्युक्त विषयक के सम्बन्ध में अवगत कराना है कि जनपद मुजफ्फरनगर में सोलानी नदी की रीच में Flood Plain Zone का निर्धारण आपके कार्यालय द्वारा किया जाना है। सोलानी नदी के सम्बन्ध में अवगत कराना है कि इस खण्ड द्वारा सोलानी नदी के सर्वेक्षण का कार्य कराया गया है। सोलानी नदी के क्रास सेक्शन इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

अधिशासी अभियन्ता
ड्रेनेज खण्ड–प्रथम, मेरठ

पत्रांक: /डी.डी.एम./632/2022/ दिनांक : / /2024

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1– अधीक्षण अभियन्ता, गंगा नहर संचालन मण्डल मेरठ।

2– सहायक अभियन्ता, उपखण्ड–प्रथम, ड्रेनेज खण्ड प्रथम मेरठ को इस निर्देश के साथ प्रेषित है कि आप सम्बन्धित विभाग से व्यक्तिगत सम्पर्क स्थापित कर आवश्यक कार्यवाही कराना सुनिश्चित करे।

अधिशासी अभियन्ता
ड्रेनेज खण्ड–प्रथम, मेरठ

EE
ICD, SRE

EE
NDGC, RKE

SE
(RP-I)

CE Swy

CE (Ganga)
Meerut

ANNEXURE R3

कार्यालय
अधिशासी अभियंता
जल विज्ञान खण्ड, बहादराबाद

पत्रांक - 933 / ज.वि.ख./FPZ दिनांक – 30.09.2024

विषय – जनपद सहारनपुर, हरिद्वार एवं मुज्जफरनगर के अंतर्गत सोलानी नदी के फ्लड प्लेन जोन के निर्धारण के सम्यन्ध में।

सन्दर्भ :- आपका पत्रांक 2364/उ०ख०ग० दिनांक 24.09.2024 |

अधिशासी अभियंता,उत्तरी खंड गंगा नहर, रूडकी ।

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें जिसके सम्वन्ध में अवगत कराना है कि जनपद हरिद्वार में स्थित सोलानी नदी के रीच का बाढ़ मैदान निर्धारण का अध्ययन कार्य पूर्ण कर लिया गया है और सिचाई खंड रूडकी एवं हरिद्वार को रिपोर्ट और मानचित्र प्रेषित कर दिए गए है। बाढ़ जोन का राजस्व शजरा शीट पर अंकन कर प्रोपोर्टी रजिस्टर तैयार किये का अधिसूचना निर्गत करने की कार्यवाही गतिमान है।

सहारनपुर जनपद में स्थित सोलानी नदी के रीच का सिंचाई निर्माण खंड, सहारनपुर की वान्छनानुसार डिस्चार्ज आंकडे आगणित कर लिए गए है तथा सर्वे आदि का कार्य प्रारंभ किया जा रहा है एवं नवम्बर 15, 2024 तक पूर्ण कर लिए जाने की संभावना है।

ड्रेनेज खंड, मेरठ द्वारा वांछित सोलनी नदी के मुज्जफरनगर में आने वाली रीच के बाढ़ क्षेत्र निर्धारण के कार्य के सर्वे आदि कार्य की कार्यवाही प्रकियाधीन है जो दिसम्बर 2024 तक पूर्ण कर लिए जाने की संभावना है।

अधिशासी अभियंता
जल विज्ञान खण्ड, बहादराबाद

पत्रांक - 933 / ज.वि.ख./FPZ तददिनांक – 30.09.2024

प्रतिलिपि श्री अमर जीत साह, सहायक अभियंता को सूचनार्थ एवं आवश्यक अग्रिम कार्यवाही हेतु प्रेषित है –

अधिशासी अभियंता
जल विज्ञान खण्ड, बहादराबाद

EE
ICD, SRE

EE
NDGC, RKE

CE (ganga)
Meerut

SE
IRP-I

Rak (CE DWG)